

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-1113
ANSWERED ON - 28/07/2021

ENSURING SAFE VACCINATION FOR TRANSGENDERS

1113. SHRI DEREK O' BRIEN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of steps being taken to make sure that the Transgender community are not being discriminated against in the vaccination drive;
- (b) how the Ministry is ensuring the education of the community regarding COVID-19 appropriate behavior and vaccination drive, the details thereof; and
- (c) whether Government has taken any steps to ensure that the digital divide is filled to ensure that the community gets their vaccines with ease, the details thereof?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) The Ministry has issued directions to all States/UTs for ensuring that existing COVID vaccination centres are Transgender friendly and no discrimination is shown towards Transgender Persons, who come for taking their vaccination, and open separate vaccination camps or mobile booths for the Transgender community. Ministry has also requested to the Ministry of Health and Family Welfare to take necessary steps in ensuring the vaccination of Transgender Persons without any hindrance and difficulty.

(b) Ministry has issued an Advisory for Transgender Persons for generating awareness about Covid appropriate behaviour and vaccination, which is available on the official website of the Ministry, address of which is <http://socialjustice.nic.in> and on the National Portal for Transgender Persons <https://transgender.dosje.gov.in/>.

(c) Ministry of Health and Family Welfare has prepared and disseminated Standard Operating Processes for vaccination of persons without any prescribed identity cards. It is ensured that digital divide would not come in the way for smooth vaccination drive for the transgender community.
